

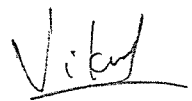

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05-10-2018 AT 10.30 A.M.

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/986/IB/2018
NAME OF THE PETITIONER(S) : TIDE WATER OIL CO INDIA LTD
NAME OF THE RESPONDENTS : THIRU AROORAN SUGARS PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1.	A-Vikash	Counsel for Appellant with P.	
2.	N.P. VIJAY KUMAR R. PRADEEP	Counsel for Respondent	

ORDER

For having the parties arrived at a settlement, list this matter on 09.10.2018 for reporting settlement.

sd-
(S VIJAYARAGHAVAN)
Member (Technical)

sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)